

MTNL and BSNL Services

3524. SHRI RAMA CHANDRA KHUNTIA : Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) the total number of land line connections, mobile connections of BSNL and MTNL and also number of internet users and user of G3;

(b) whether it is a fact that MTNL and BSNL service is not better as they have more connections than their actual infrastructure capacity;

(c) the total number of employees and labour contract employees that are working in BSNL and MTNL in the country; and

(d) whether Government has any plan to regularize the contract labours who have been working in MTNL and BSNL for more than five years?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT) : (a) Sir, the total number of land line connections, mobile connections, internet/broadband users and users of 3G of BSNL and MTNL as on 30.06.2009 are given below:-

	Land Line (in lakh)	WLL (in lakh)	GSM Mobile (in lakh)	Internet/ broadband users (in lakh)	3G users
BSNL	287.95	52.67	490.97	75.94	10,733
MTNL	35.50	3.08	42.97	14.81	902

(b) In case of Cellular Mobile, though loading is more than 100%, yet Cellular Mobile Service of BSNL is working satisfactorily and is, in general, meeting the Quality of Service (QoS) parameters prescribed by Telecom Regulatory Authority of India (TRAI). In case of land line & Wireless in Local Loop (WLL), loading is much less than 100%. BSNL broadband and internet services are meeting most of the TRAI QoS benchmarks and capacity is not a constraint for quality of internet and broadband services.

MTNL has sufficient infrastructural capacity to cater to the needs of the customer.

(c) The total number of employees of BSNL and MTNL at present are 2,96,975 and 45,739 respectively. As a policy, BSNL and MTNL do not recruit people on contract basis. However, certain jobs are outsourced through contractors. The number of workers employed by the contractors varies from time to time depending upon the nature of job.

(d) Since contract workers are deployed by contractors/agencies, the question of regularization does not arise.

China's Regulations

3525. SHRI B.K. HARIPRASAD : Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGIES be pleased to state:

(a) whether China's recently notified regulations making it mandatory for all makers of PC to install a software filter from July 1, 2009, have evoked reactions in China and abroad over cyber security and internet freedom concerns;

(b) whether China has sought to defend the move as a safety measure to enable parents to block their children from watching inappropriate contents; and

(c) the implications this move would have on major brands of PCs sold in India?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT) : (a) and (b) It has been reported in the media that Ministry of Industry and Information Technology, China has issued a circular in May 2009 which states that as part campaign to restore the Internet from a state of vulgarity and to avoid unhealthy information on the Internet from influencing and hurting the youth, a software called "Green Dam-Youth Escort Internet filtering software" shall be pre installed in all computers produced or imported, before sale in China. Industry associations and Governments of USA and European Union have urged China to reconsider this directive. It is also reported that this move is presently delayed.

(c) The proposed regulation of China will have no implications on the Personal Computers made and sold in India, However, the due precaution in general would be taken for preventing loading of such software on Personal Computers made in China and sold in India.

Services of Telephone Exchange

3526. SHRI VARINDER SINGH BAJWA : Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether his Ministry is aware that MTNL, Delhi officials are very indifferent and negligent in the matter of refunding security in the event of surrendering of telephones;

(b) the number of telephone connections surrendered in April, 2008 in Janak Puri area, the time taken for actually disconnecting, forwarding the refund papers to the accounts branch and time taken by accounts branch in actually issuing refund orders;

(c) whether it is a fact that communications received by accounts section about making underpayment of security have remained unanswered for months;

(d) if so, the reasons therefor; and

(e) the action proposed against delinquent staff for inefficiency?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT) : (a) to (e) The information is being collected and will be laid on the Table of the House.

Land for Telegraph Offices

3527. SHRI SYED AZEEZ PASHA : Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state: